



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.12.2024

NOTICE

Please take notice that the **earlier notification dated: 01.12.2024** regarding **re-constitution of Chennai Bench stands cancelled.**

Further, please take notice that the matters listed in the **Chennai Bench** at **02:00 PM on 02.12.2024** will now be taken up at **10:30 AM** by the **Bench** comprising of **Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)** and **Hon'ble Mr. Indevar Pandey, Member (Technical).**

By order of Hon'ble Chairperson

-Sd/-

Registrar